

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2740**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

DE-LINKING OF MODERNISATION OF STATE POLICE FORCE

2740. SHRI BHOLA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the North Eastern States have always been in a state of turmoil and are always high on India's internal and external security radar;

(b) if so, the details thereof and the steps taken in this regard;

(c) whether the modernisation of State Police Force Scheme has been de-linked from Union assistance after the recommendations of 14th Finance Commission; and

(d) if so, the details thereof and the reasons there for along with the impact of such move?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): The security situation in North Eastern States has been improving substantially in terms of reduction in violent incidents and lower civilian casualties. The government has always shown its willingness to enter into peace dialogue with any insurgent group which abjure violence and join the mainstream of society. Sustained Counter-Insurgency operations against militant outfits who indulge in violence are undertaken by security forces. There is a continuous dialogue with

neighbouring countries namely Bangladesh, Myanmar and Bhutan for support against the insurgents who take shelter in neighbouring countries. Effective border guarding is ensured against insurgents and infiltrators.

The Central Government supplements efforts of the State Governments to curb the activities of the insurgent groups by deployment of additional Central Security Forces for counter-insurgency operations, sharing of intelligence, financial assistance for strengthening of the local Police Forces and intelligence agencies/reimbursement of Security Related Expenditure to the State Governments, assistance for raising of India Reserve Battalions and other such measures.

(c) & (d): On the recommendation of 14th Finance Commission, share of States in Central taxes has been increased from 32% to 42% For the Financial Year 2015-16, no fund was allocated under plan component of Modernisation of Police Force (MPF) scheme by the Ministry of Finance on the ground that the scheme stands transferred to the States,

However, during the Financial Year 2015-16 an amount of Rs. 595 crore was allocated under non-plan component of the scheme for mobility, weapons, equipments for training, computerization, forensic science and mega City Policing (MCP) etc for State Police.

For, the current Financial Year 2016-17 there is no plan fund allocation. However, an amount of Rs. 595 crore has been proposed under Non-plan component for modernisation of police forces.
